

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD ABENCH
AT HYDERABAD

O.A. No. 982/97.

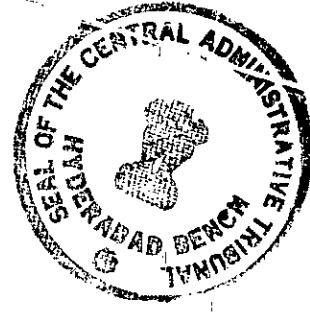
Dt. of Decision : 04-08-97.

V.Surya Rao

.. Applicant.

vs

1. The Secretary,
Dept. of Telecommunications,
Sanchar Bhavan, New Delhi.
2. The Chief General Manager,
Telecom, A.P.Circle,
Hyderabad-500 001,
3. The Sr.Superintendent,
Telegraph Traffic, Central
Telegraph Office, Vijayawada.



.. Respondents.

Counsel for the applicant : Mr.V.Venkateswara Rao

Counsel for the respondents : Mr.V.Vinod Kumar, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

Heard Mr.V.Venkateswara Rao, learned counsel for the applicant and Mr.V.Vinod Kumar, learned counsel for the respondents.

2. The applicant was engaged as a Short Duty Telegraph Assistant during the period from 23-09-82 to 09-04-89. The applicant submits that he is entitled for the Productivity Linked Bonus for the period he worked as Short Duty Telegraph Assistant.

3. This OA is filed praying for a direction to the respondents herein to grant PL Bonus to the applicant herein for the period from 23-09-82 to 09-04-89 during which period he worked as Short duty telegraph assistant ^{with} for all consequential benefits.

4. The applicant relies on the judgement of this Tribunal in OA.396/96 dated 25-3-96 for getting the above relief. That OA was disposed of in view of the judgement of the Ernakulam Bench in OA.611/94 which was disposed of on 30-09-94.

5. In view of the above precedents we allow this OA at the admission stage itself with a direction to the respondents to grant the applicant the same benefit as was granted by the Ernakulam Bench of this Tribunal in OA.171/89 provided he fulfils all the conditions for grant of PL Bonus while he was working as Short Duty Telegraph Assistant.

6. Time for compliance is three months from the date of receipt of a copy of this order.

7. No costs.

प्रमाणित प्रति
CERTIFIED TO BE TRUE COPY

Devi S. Rao
स्वादालय अधिकारी
COURT OFFICER
केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
हैदराबाद स्थायी
HYDERABAD BENCH

कानूनी संख्या Case No.	OA 9182/87
नियंत्रण क्रमांक No. of J.R.C.	4-8-87
दायरा दिनांक Date of Judgement.....	4-8-87
प्राप्त कर्त्त्वात् दिन Date of receipt of OA by the party.....	8-8-87
Copy Made Ready on.....	
अनुसार अधिकारी (न्य विक) - Section Officer (J)	